

Export of Auto-Tyres

5892. SHRI VAYALAR RAVI : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 3328 on 13th July, 1977 regarding production of tyres and state:

(a) the total value of tyres produced by different Automobile Tyre firms during last three years; and

(b) total quantity of tyres exported and the foreign exchange earned by these firms?

THE MINISTER OF INDUSTRY
(SHRI GEORGE FERNANDES) :

(a) The total value of automobile tyres produced by different automobile tyre firms during the last three years is given below :

Year	Value of production (Rs. in lakhs)
1974-75	35777.07
1975-76	36441.60
1976-77	42729.52

(b) The quantum and value of automobile tyres exported during the three years 1974-75, 1975-76 and 1976-77 are given below:

Year	Quantity (in '000 nos)	Value (Rs. in lakhs)
1974-75	275	855.22
1975-76	273.4	689.12
1976-77 April-December	344.7	1222.22

Chain-Snatching Cases in Delhi

5893. SHRI M. V. CHANDRA-SHEKHARA MURTHY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of cases of chain-snatching in Delhi from 25th May, 1977 to date; and

(b) steps taken by the Government to check same?

THE MINISTER OF HOME AFFAIRS : (SHRI CHARAN SINGH) :

(a) There were 45 cases of chain-snatching during the period from 25th May, 1977 to 21st July, 1977.

(b) Patrolling has been intensified and wireless fitted vans and motor cycles have been detailed for patrolling in the affected areas. Surveillance has been tightened and preventive action under the Cr. P.C. and Bombay Police Act has been taken against the undesirable elements. Meetings have been held with the leaders of various localities to create confidence and to seek their co-operation in curbing crime. The cases of important nature are being investigated by the special staff.

Derogatory References in Punjabi Books.

5894. SHRI ZULFIQUARULLA Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the books "Shri Guru Panth Prakash" by Gyani Gyan Singh reprinted and published by the Language Department of Punjab Government and "Nagli Sikh Prabodh" published by Singh Sabha Shatabdi Committee, both in Gurumukhi, contain disrespectful and derogatory references to several Religions, Heads of Religions and Religious communities;

(b) if so, the action Government propose to take to stop further circulation and sale of these books; and

(c) whether Government propose to issue directions to State Governments not to publish books containing such derogatory references in future?

THE MINISTER OF HOME AFFAIRS : (SHRI CHARAN SINGH) :

(a) to (c): According to available information the book entitled "Shri Guru Panth Prakash" written by Gyani Gyan Singh was first published in 1890. The latest edition of the book with explanatory notes written by Singh Sahab Giani Kirpal Singh, Head priest of the Golden Temple, Amritsar has been published in 1976.

The book entitled "Nagli Sikh Prabodh" was originally published more than seventy years ago. Its latest edition has been brought out by Singh Sabha Shatabdi Committee.

No complaint has been received regarding any disrespectful or derogatory references in these books towards either religious/herds of religious/religious communities. Appropriate action will be taken if and when any such complaint is received.

Rehabilitation of war Widows in Himachal Pradesh

5895. SHRI DURGACHAND : Will the Minister of DEFENCE be pleased to state:

- what is the number of war widows in each district of Himachal Pradesh; and
- what are the details of the scheme for their rehabilitation ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The

statistics are as follows :—

District	No. of War widows
Bilaspur	44
Chamba	16
Mandi	51
Kangra	204
Sirmur	6
Kinnaur	2
Una	50
Hamirpur	98
Simla	9
Solan	14
Kulu	3
Total	497

(b) In the wake of the December, 1971 conflict with Pakistan, a series of measures were taken to extend various benefits and facilities to the war bereaved families, particularly to the war widows. The most significant part of the comprehensive rehabilitation scheme is the liberalised pension scheme under which the widow (or nominated heir) of a JCO/Other Rank killed in action, continues to receive the pay drawn by the deceased at the time of his death. An officer's widow receives

pension at 3/4th of the basic pay last drawn by the officer, upto the deemed date of his retirement or for a period of 7 years, whichever is later. Thereafter the special family pension is payable at the rate of the normal retiring pension of the rank held by the officer at the time of his death. With the special family pension at the latter rate, children allowance at the rate of Rs. 100/- p. m. per child, upto the age of 23 years will also be payable, subject to certain ceiling limits. These benefits have also been extended to the casualties of the conflicts earlier to 1971 but these are admissible from 1-2-1972.

Widows remarrying deceased husband's real brothers continue to be eligible for the liberalised rate of pension; in other cases of re-marriage, the widows are given a pension equal in amount to the ordinary family pension, as though the servicemen had died in normal circumstances.

Other re-habilitation measures are as under:—

(i) consideration for employment in Class III/IV posts upto two members of the family of the deceased without having to register with Employment Exchange;

(ii) The Himachal Pradesh Defence Security Relief Fund has sanctioned the construction of a Sainik Widows Home at Palampur in Kangra District; and

(iii) 42 Cutting-Cum-Tailoring and Embroidery Centres have been opened for imparting training (for these widows and other destitutes.)

(iv) Free education upto 1st Degree level.

(v) Allotment of uncultivated land at concessional rates.

(vi) Priority in grant of Housing loans.

(vii) Ex-gratia grant ranging from Rs. 2,000/- to Rs. 5,000/- depending on the rank of deceased in addition to the other terminal benefits.

हिन्दुस्तान प्रत्युत्थान कार्योदेशन को
विजली की कल्पनाई

5896. श्री मनोहर लाल : क्या ऊर्जा
मंत्री यह बताने की कृपा करेंगे कि :